

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-106-2020 IN PILWP-15-2020**

Remedios D'Cunha and ors. ... Petitioner

Versus

State of Goa and ors. ... Respondents

Shri Nigel Da Costa Frias, Advocate for the petitioners.

Shri D.J. Pangam, Advocate General with Shri Sagar Dhargalkar,
Additional Government Advocate for the respondent – State.

Shri Vishwadh Sardessai, Advocate for the respondent no.7.

Coram:- M. S. SONAK &

SMT. M. S. JAWALKAR, JJ.

Date:- 1st September, 2020

P.C.:

Stand over to 02/09/2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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